

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
(through web-based video conferencing platform)**

**CP (IB) No.65/Chd/Hry/2019**

**Under Section 9 of IBC, 2016.**

**In the matter of:**

Geron Engineering Pvt. Ltd.	...Petitioner-Operational Creditor
Versus	
Ecogreen Energy Lucknow Pvt. Ltd.	...Respondent-Corporate Debtor

Since it is an old case, listed under priority category today. List on  
14.12.2020 at 2.30 p.m.

Sd/-

Sd/-

(Raghu Nayyar)  
Member(Technical)

(Ajay Kumar Vatsavayi)  
Member (Judicial)

December 09, 2020  
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